

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 16

**IA 2809/2019 IN C.P.(IB)1313/MB/2017**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO  
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Polychroic Petrochemicals Pvt. Ltd.**

*Appearance (via video-conference):*

For the Applicant : Adv. Aniruth Purusothaman

Section 10 of the IBC, 2016

---

**ORDER**

Registry as well as Applicant is directed to issue Notice to the Respondent/s, intimating the next date of hearing and to place on record Compliance Report well before the adjourned date. Respondents are at liberty to place on record Affidavit in Reply within a period of two weeks' from today by duly serving copies to the other side well in advance. List this matter on Board 20.04.2023.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

H.V. SUBBA RAO  
Member (Judicial)